

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No209  
CP(IB)/198(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua  
Solutions  
V/s  
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/06/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.  
For the Respondent : Mr. Wadia Ghandy, Adv.

**ORDER**

Learned Counsel for the corporate debtor states that in compliance of the order dated 07.04.2022 the documents filed by the applicant have many discrepancies, hence, seeks and is granted five days time to file response to this documents.

List on 12.08.2022.

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**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**